



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,27th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
23	WP(C)/5056/2021 B/O	MONOWARA BEGUM @ MANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR M M ZAMAN MR A N IQBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/5092/2021 B/O	PRANAB KUMAR GHOSH AND 4 ORS <b>Versus</b> THE AUTHORISED OFFICER IDBI BANK AND 2 ORS	MR. S MITRA MR A K BORO	
<b>ADMISSION</b>				
25	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES <b>Versus</b> PUNJAB NATIONAL BANK AND ANR.	MR G N SAHEWALLA MR J C GAUR MD ASLAM MR. A CHETIA MS. M GAUR MR H K SARMA MR. M SAHEWALLA MS. A JAIN	MR. P HAZARIKA MR. K K PARASAR MR. H S BORAH MR. A. GANGULY, SC, PNB
<b>ORDERS</b>				
26	WA/153/2021 FIXED	OIL INDIA LIMITED <b>Versus</b> PROTIM PATNI DEY	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR J DAS MR. N DEKA MR. M GOGOI

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021
6)	MR. M SARANIA	27-09-2021	To	27-09-2021
7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

6	I.A.(Civil)/1506/2021 WITH WP(C) 4144/2021 (D/O) B/O in WP(C)/4144/2021	NAREN RABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021
6)	MR. M SARANIA	27-09-2021	To	27-09-2021
7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	WP(C)/3749/2021 FIXED	LILY BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA MR. D GUPTA	GA, ASSAM ASSTT.S.G.I.
52	WP(C)/4099/2021 FIXED (AT 2.00 PM)	M/S EASTERN GIPSY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E
53	<b>WITH</b> WP(C)/3538/2021	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. M K DAS MR. A K SINGH MR. P DEKA MS Z ANJUM MS J SAIKIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1218/2021 <b>in</b> WP(C)/3538/2021	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
54	WP(C)/4159/2021 FIXED	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM
55	<b>WITH</b> WP(C)/4106/2021	M/S SAPTARSHI INDUSTRIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM

56	<b>WITH</b> WP(C)/4117/2021	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
57	<b>WITH</b> WP(C)/4154/2021	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM
58	<b>WITH</b> WP(C)/4332/2021	SPARSHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR. M DAS MS. P NEOG MR D AKRAM	GA, ASSAM
59	<b>WITH</b> WP(C)/4342/2021	M/S SAPTARSHI INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK	GA, ASSAM MR H GUPTA ASSTT.S.G.I.
60	<b>WITH</b> WP(C)/4385/2021	PEOPLES ORGANISATION FOR WELFARE, EMPOWERMENT AND RESEARCH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
61	<b>WITH</b> WP(C)/4397/2021	BHABEN BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR. D K DAS MR. H ROHMAN S R A NASER	SR. GA, ASSAM
62	<b>WITH</b> WP(C)/4545/2021	SAMAKSH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. A DAS	GA, ASSAM
63	WP(C)/4559/2021 FIXED	SHREE DEEPAK EXPORT <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K MISHRA MR. B PRASAD MR P J BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
64	WP(C)/4765/2021 FIXED	NAZIR HUSSAIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, WATER RESOURCE
65	WP(C)/4985/2021 FIXED	BINDITA SEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA	GA, ASSAM
66	WP(C)/5023/2021 FIXED (AS SECOND ITEM)	ASIYA BIBI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR A K DAS	SC, PNRD GA, ASSAM
67	WP(C)/5043/2021 B/O	M/S AGNI SHANTI BUILDTECH P LTD <b>Versus</b> NBCC (INDIA ) LTD AND 5 ORS (F)	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ISI SC, NBCC
68	WP(C)/5062/2021 B/O	M/S BALAJI TRADE AGENCY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. N RAI MS S S ZIA	ASSTT.S.G.I. SC, CUSTOMS
<b>ADMISSION</b>				
69	WP(C)/1191/2021 WITH WP(C) 4899/2019 (D/O) FIXED	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)

**WITH**  
I.A.(Civil)/612/2021  
**in** WP(C)/1191/2021

D.P. PRINTING UDYOG PVT. CO. LTD.  
**Versus**  
M/S MAA MANASHA PRINTERS AND 6  
ORS.

MR. S KATAKI  
MS. R DUTTA

GA, ASSAM  
MR. B GOGOI

**WITH**  
70 WP(C)/3545/2021

M/S MAA MANASHA PRINTERS  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. B GOGOI  
MR P NAYAK  
MR A CHALIHA  
MS RUKMINI BARUA  
MS PADMINI BARUA  
MRS. D S DEKA

GA, ASSAM

**WITH**  
71 WP(C)/3843/2021

HINDUSTAN OFFSET PVT. LTD.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. D DAS SR. ADV  
R SARMAH  
MR. K MOHAMMED

GA, ASSAM  
MR. K K DUTTA (r-4)  
MR. B GOGOI (r-4)  
MR P NAYAK (r-4)  
MR A CHALIHA (r-4)  
MS RUKMINI BARUA (r-4)  
MS PADMINI BARUA (r-4)

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGEMENT**

56	MFA/76/2011	THE UNION OF INDIA <b>Versus</b> M/S RAMESH AND CO.	MR.U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
57	MFA/123/2011	UNION OF INDIA <b>Versus</b> M/S MOTILAL and GOURI FOOD STORAGE PVT. LTD. ,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.A CHAUDHURY MR.B MAHESHWARI MS.M SHARMA
58	MFA/27/2012	THE UNION OF INDIA <b>Versus</b> M/S DEY'S COLD STORAGE LTD.	MR.B SARMAH(Rly.Adv.) MR.U K NAIR MR. B K DAS MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.A CHAUDHURY MR.B MAHESHWARI MR P AGARWAL

#### **BAIL HEARING (BA)**

59	Bail Appln./2383/2021 FIXED	SOLOMON KATHAR <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
	<b>WITH</b>			
60	Bail Appln./2190/2021	DINESH RONGHANG <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
	<b>WITH</b>			
61	Bail Appln./2198/2021	MONTU PHANGCHO <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
	<b>WITH</b>			
62	Bail Appln./2304/2021	SOURAV BORO @ PAPU <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM

#### **BAIL HEARING**

63	AB/1711/2021 FIXED	AZAHAR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
64	AB/1821/2021 FIXED	PRAMOD HALOI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
65	AB/1897/2021 FIXED	ELAHIA AHMOD @ MD. AHIA ALI @ EHIA AHMED @ AHIA ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
66	AB/2197/2021 FIXED	DIPAK DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
67	AB/2853/2021 FIXED	DHAJYA JYOTI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021
6)	MR. M SARANIA	27-09-2021	To	27-09-2021
7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED  
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
46	WP(C)/4071/2021 BY SLIP	SUKHARANJAN SILL AND ANR. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, SEC. EDU. MR. S S ROY (C.G.C.) SC, N C T E ASSTT.S.G.I. SC, G U

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021
6)	MR. M SARANIA	27-09-2021	To	27-09-2021
7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
60	WP(C)/4762/2021 FIXED	RAKESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1547/2021 <b>in</b> WP(C)/4762/2021	RAKESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR R CHAKRAVORTY	SC, HEALTH
61	WP(C)/4817/2021 FIXED	JITENDRA SHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
62	WP(C)/5041/2021 B/O	NANDALAL DUTTA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
63	WP(C)/5045/2021 B/O	L/CT/GD NO. 074490435 BITUMONI DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
64	WP(C)/5051/2021 B/O	HARI CHARAN HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, AG SC, P H E
65	WP(C)/5068/2021 B/O	MIRJAFAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD	GA, ASSAM SC, A S H B
66	WP(C)/5076/2021 B/O	PRABIR KUMAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K DEURI MR. D GOGOI	GA, ASSAM
<b><u>ADMISSION</u></b>				
67	WP(C)/338/2021 FIXED	RANJIT GOGOI <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/224/2021 <b>in</b> WP(C)/338/2021	RANJIT GOGOI <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR H RAHMAN MS B HAZARIKA	GA, ASSAM
68	WP(C)/3383/2021 FIXED	NO 110025032 HC/STEWARD SHIV SHANKAR KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS. L DAS	MR. C K S BARUAH ASSTT.S.G.I.
<b>ORDERS</b>				
69	I.A.(Civil)/1441/2021 B/O <b>in</b> WP(C)/5309/2020 <b>WITH</b> WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
		PRAHLAD DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D K MISHRA	23-09-2021	To	01-10-2021
5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021
6)	MR. M SARANIA	27-09-2021	To	27-09-2021
7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,27th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
62	Bail Appln./2152/2021 B/O	MUKUNDO DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
63	Bail Appln./2400/2021 FIXED	SIBU SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL SMTI H DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
64	AB/2428/2021 BA 2087/2021(D/O), FIXED	MD. SAIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A UDDIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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5)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021
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7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
58	Bail Appln./2467/2021 B/O	KAMESWAR TALUKDAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
<b>MOTION</b>				
59	Tr.P.(CrI.)/19/2021 B/O	RAJKIRAN NATH <b>Versus</b> ESHA SHYAM	MS S DAS	
<b>BAIL HEARING (BA)</b>				
60	Bail Appln./1991/2021 FIXED	MD. MIZANUR RAHMAN @ MIJANUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<b>WITH</b>				
61	Bail Appln./2416/2021	MURTAZA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM
62	Bail Appln./2157/2021 FIXED	ABDUL KADIR JILANI <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
63	AB/871/2021 FIXED	NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
60	WP(C)/8627/2019 B/O	CHANDRAKANTA BARMAN <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
<b>ORDERS</b>				
61	Cont.Cas(C)/540/2017 B/O	PURNIMA BORO <b>Versus</b> UDAYAN HAZARIKA	MR.R BARUAH MR.R M CHOUDHURY	MS. D D BARMAN
62	Cont.Cas(C)/532/2019 FIXED	ARABINDA RABHA AND 3 ORS. <b>Versus</b> ARVIND MADHAV SINGH, IFS	MR. K N CHOUDHURY MR. J PATOWARY	MR R K DUTTA MS. P BHUYAN MR. S DUTTA
63	Cont.Cas(C)/610/2019 B/O	JADAV CH. KUMAR AND 11 ORS. <b>Versus</b> NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. D SAIKIA MR. S BORA MR. S BORA
64	WP(C)/675/2021 B/O	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY SC, A A I
<b>HEARING</b>				
65	Cont.Cas(C)/52/2018 B/O	ASSAM DENTAL SERVICE ASSOCIATION <b>Versus</b> SAMIR KR. SINHA	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMAH	MR. D BORA, SC, HEALTH & FAMILY WELFARE DEPTT.
66	<b>WITH</b> WP(C)/7217/2017	ASSAM DENTAL SERVICE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	MR.B GOGOI SC, HEALTH
<b>STAY MATTERS</b>				

67 WP(C)/9467/2019  
FIXED

M/S J L ELECTRICAL AGENCY AND 15  
ORS

**Versus**

THE STATE OF ASSAM AND 9 ORS

MR. R HAZARIKA  
MS. S SARMA  
MR. J ROY  
MR. C CHAKRAVARTY

SC, APDCL

68 WP(C)/793/2020  
FIXED

LOUIS MAZUMDER

**Versus**

THE STATE OF ASSAM AND 5 ORS

MR. B SAHARIA  
MR. A M BARBHUIYA  
MR. J LASKAR  
MS A BEGUM  
MR. J N ISLAM  
MR F Z MAZUMDER

MS. M D BORA, GA, ASSAM  
SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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6)	MR. M SARANIA	27-09-2021	To	27-09-2021
7)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/617/2020 FIXED	SAURAV JYOTI PARASOR AND 131 <b>Versus</b> THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
<b>WITH</b>				
2	WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD
3	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
<b>BAIL HEARING (BA)</b>				
4	Bail Appln./2075/2021 WITH SCAN COPY OF CASE DIARY FIXED	KANAK G. MOMIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
5	Review.Pet./25/2020 WITH WP(C) 7934/2017 (D/O) WITH WP(C) 4896/2017 (D/O) WITH WP(C) 5001/2017 (D/O)	SRI BHUPEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. M H ANSARI MR. K M MAHANTA MR. K M MAHANTA MS J SAIKIA	MR. D DAS SR. ADV (R-5) GA, ASSAM MR. K MOHAMMED (R-5)
6	I.A.(Civil)/1508/2021 WP(C) 5251/2020(D/O) in WP(C)/5251/2020	MAIMATI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DEKA MR A CHOUDHURY MS D N RABHA S I AKAND	GA, ASSAM SC. REVENUE

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
45	Crl.Rev.P./213/2021 B/O	RANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BARMAN	PP, ASSAM
46	Crl.Pet./491/2021 B/O	MOYNUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM
47	Crl.Pet./522/2021 FIXED	APURBA KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J BORAH	
48	<b>WITH</b> Crl.Pet./523/2021	MANTU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J BORAH	PP, ASSAM
49	<b>WITH</b> Crl.Pet./524/2021	CHAMPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
41	CRP(I/O)/87/2021 CAVT. NO.05682/021, (AS FIRST ITEM), FIXED	SAYED KAMALUDDIN AHMED AND 4 ORS. <b>Versus</b> SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. K N CHOUDHURY (r-1) MR. N ALAM (r-1) MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1455/2021 <b>in</b> CRP(I/O)/87/2021	SAYED KAMALUDDIN AHMED AND 4 ORS. <b>Versus</b> SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. N ALAM MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
<b>ADMISSION</b>				
42	CRP/5/2017 FIXED	FARHANAZ HUSSAIN <b>Versus</b> JAYTUN NESSA and ORS.	MR.D SAIKIA MR.D K MEDHI MR.M CHOUDHURY	MR.K K BHATRA(R-2) MR.R K BHATRA(R-2) MS.A BORAR-2 MS.P HUJURI(R-2)
43	MFA/21/2018 FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD CHUKUM UDDIN	MRS. S ROY MS. I DAS MS. J DEKA	MS M BORCHETIYA MR. S DUTTA
44	CRP(I/O)/384/2019 FIXED	ARCHNA DAS <b>Versus</b> HERAMBA KUMAR DAS	MR. R S MISHRA MR. P BORDOLOI	MR. K R PATGIRI
<b>ORDERS</b>				
45	Test.Cas./2/2019 WITH LCR, B/O	GUNENDRA NATH CHOUDHURY <b>Versus</b> AMARENDRA NATH CHOUDHURY AND 3 ORS	MR. A BISWAS	MR. A J SARMA (R1) MR. S K GHOSH (R1) MR G ALAM (R1)
46	I.A.(Civil)/1356/2020 I.A.(C)___/2020(STAY), B/O <b>in</b> MACApp./5793/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RABIYA BEGUM AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A B DEY MR. S SUTRADHAR

**WITH**  
MACApp./5793/2020  
(Filing Number)

THE NATIONAL INSURANCE COMPANY  
LIMITED

**Versus**

RABIYA BEGUM AND 7 ORS (H)

M/S. J. A. BROTHERS

MRS M SAIKIA

**Versus**

MS. K JAIN

ENGINEERING PROJECTS (INDIA) LTD.,

47 Review.Pet./83/2021  
B/O

**WITH**

48 CRP/45/2021

ENGINEERING PROJECT (INDIA) LTD AND  
3 ORS

MR. D BARUAH  
MS. N UPADHYAY  
MR. A I Ali

**Versus**

M/S J A BROTHERS

**WITH**

I.A.(Civil)/1551/2021  
in CRP/45/2021

M/S. J. A. BROTHERS

MRS M SAIKIA

**Versus**

MS. K JAIN

ENGINEERING PROJECTS (INDIA) LTD.  
AND 3 ORS.

**HEARING**

49 CRP(I/O)/51/2020  
FIXED

UNION OF INDIA

ASSTT.S.G.I.

MR B KAUSHIK  
MR. S HAZARIKA

**Versus**

M/S. NSC PROJECT PVT. LTD. AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 27/09/2021

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